

ITEM NO.15

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

Cr1.A. No. 1754/2022 (II)

(IA No. 127915/2023 - SUSPENSION OF SENTENCE)

Date : 23-02-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. M. Z. Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Tabarak Hussain, Adv.
Mr. Shoaib Khan, Adv.
Mr. S. K. Grover, Adv.
Mr. Mansur Ali Khan, Adv.
Mr. Ali Safeer Farooqi, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Dr. Sham Chand, Adv.

Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Shahid Nadeem, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Ahmed Parvez, Adv.
Mr. Mohd Ehatsham Rao, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

Mr. Aftab Ali Khan, AOR

**Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Dr. Sham Chand, Adv.**

**Ms. Sakshi Kakkar, AOR
Mr. R Karthik, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List the main appeals itself for hearing on 14.03.2024.

**(DEEPAK SINGH)
COURT MASTER (SH)**

**(ANJU KAPOOR)
COURT MASTER (NSH)**